

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2388
TO BE ANSWERED ON 07/08/2026

PROGRESS OF PRADHAN MANTRI AWAS YOJANA – GRAMIN (PMAY-G)

2388 Shri Shambhu Sharan Patel:
Smt. Sadhna Singh:
Shri Rajesh Parmanand Shukla:
Shri Amar Pal Maurya:

Will the Minister of Rural Development be pleased to state:

- (a) the number of houses sanctioned, completed, and handed over to beneficiaries under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during the financial year 2025-26, State-wise;
- (b) the current status of the construction of the remaining houses and the target set for their completion;
- (c) the steps taken to ensure quality construction and timely completion as well as convergence with other schemes such as Jal Jeevan Mission, electricity and LPG connections;
- (d) whether special priority has been accorded to Particularly Vulnerable Tribal Groups (PVTGs), aspirational districts, and disaster-prone areas; and
- (e) if so, the details of the funds released and expenditure incurred during the last two financial years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a): Under Pradhan Mantri Awaas Yojana- Gramin, a total of 32.47 lakh houses have been sanctioned and 26.57 lakh houses have been completed during FY 2025-26, inclusive of sanctions issued in previous financial years. The State/UT-wise details are provided at **Annexure-I**.

(b): As on 03.08.2026, against the total target of 4.18 crore houses allocated to the States/UTs under PMAY-G, 3.91 crore houses have been sanctioned, and 3.12 crore houses have been completed. The remaining 79 lakh sanctioned houses are under construction.

(c): Under PMAY-G, the house is constructed by the beneficiary himself/herself or under his/her supervision. Further, as per the guidelines of PMAY-G, the States/UTs provides the beneficiaries a bouquet of options of house designs according to the local climatic conditions, using appropriate local material and technology suitable to the region of their residence. The State/UT Government can also facilitate supply of construction material at competitive rates. The Ministry of Rural Development has published a compendium of rural housing typologies “PAHAL” which is available on the program website of PMAY-G. This can be accessed through AwaasApp. Further, to ensure good quality construction of houses under PMAY-G, the

Government of India has rolled out Rural Mason Training (RMT) Program with the target to train adequate number of masons for house construction in rural areas.

A number of steps have been taken by the Ministry to ensure timely construction of houses in all States/UTs under PMAY-G. These include:

- (i) Timely allocation of targets to the States/UTs and release of adequate funds;
- (ii) Regular review of progress;
- (iii) Monitoring and supervision of the scheme on a Dashboard;
- (iv) Regular Workshops are conducted by the Ministry with the States/UTs;
- (v) Rural Mason Training program, etc.

In addition to the unit assistance provided under the scheme, PMAY-G households are also provided with piped drinking water through convergence with the Jal Jeevan Mission (JJM) and Har Ghar Nal Se Jal (HGNSJ) of the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, or other similar schemes. In addition, beneficiaries are supported with electricity connections through relevant schemes implemented by the Ministry of Power, State Governments, or UT Administrations, and are provided Liquefied Petroleum Gas (LPG) connections under the Pradhan Mantri Ujjwala Yojana (PMUY) of the Ministry of Petroleum and Natural Gas or other relevant schemes.

(d): As per the scheme guidelines, up to 5% of the targets under PMAY-G, are reserved for Special Projects e.g. for rehabilitation / relocation of families whose houses have been completely /substantially damaged on account of Natural hazards as categorized in the extant National Disaster Management Plan of National Disaster Management Authority - Flood, earthquake, fire, etc.

Further, under PMAY-G, a minimum 60% of the target at the national level is earmarked for both Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries.

Additionally, under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) of Ministry of Tribal Affairs, the provision providing pucca houses to the Particularly Vulnerable Tribal Groups (PVTG) households with basic amenities is one of the interventions being implemented by the Ministry of Rural Development.

(e): The funds under PMAY-G are allocated to States/UTs, with each State/UT treated as a single unit. The distribution of these funds among districts is undertaken by the respective State/UT Governments. Over the last two financial years, expenditure under Special Projects stood at ₹528.04 crore, while Aspirational Districts recorded spending of ₹17,281.58 crore, inclusive of both Central and State shares. Further, under PM-JANMAN, a Central share of ₹2,465.38 crore was released for PVTG beneficiaries during FY 2024-25 and FY 2025-26, against which a total expenditure of ₹6,329.06 crore was incurred, comprising contributions from both the Centre and the States.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2388 TO BE ANSWERED ON 07.08.2026

Details of houses sanctioned and completed (State-wise) in FY 2025-26 (irrespective of target Financial Year):

Sr. No.	State/UT Name	Houses Sanctioned	Houses Completed
1	Arunachal Pradesh	-	-
2	Assam	3,40,977	1,35,426
3	Bihar	4,73,839	2,63,151
4	Chhattisgarh	3,44,463	5,92,508
5	Goa	-	3
6	Gujarat	4,475	1,23,451
7	Haryana	5,638	12,405
8	Himachal Pradesh	22	36,531
9	Jammu And Kashmir	3	16,015
10	Jharkhand	1,48,640	40,870
11	Kerala	7,614	3,873
12	Madhya Pradesh	5,59,011	4,90,185
13	Maharashtra	9,40,849	4,42,074
14	Manipur	5,165	18,981
15	Meghalaya	-	15,900
16	Mizoram	-	520
17	Nagaland	-	6,602
18	Odisha	634	1,61,256
19	Punjab	4,874	13,485
20	Rajasthan	2,24,458	2,02,234
21	Sikkim	-	2
22	Tamil Nadu	1,749	30,084
23	Tripura	-	4,754
24	Uttar Pradesh	33	19,412
25	Uttarakhand	-	69
26	West Bengal	-	1,172
27	Andaman And Nicobar	-	83
28	Dadra And Nagar Haveli	-	2,085
29	Daman And Diu	-	14
30	Lakshadweep	-	-
31	Andhra Pradesh	-	5,243
32	Karnataka	1,84,301	18,840
33	Ladakh	-	-
Total		32,46,745	26,57,228
